

NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that :

I

Hon'ble **Shri Justice C.V.Bhadang** will not be available for judicial work on 18/01/2018(Afternoon session), 19/01/2018 and 22/01/2018.

II

On 18/01/2018 (Afternoon session), 19/01/2018 and 22/01/2018, urgent mentioning and placing of the matters pertaining to the Court presided over by Hon'ble Shri Justice C.V.Bhadang is allowed before the Court presided over by Hon'ble Shri Justice Prithviraj K. Chavan.

Sd/-

Date : 18-01-2018

(Kiran A.Bagi)

Place : Panaji, Goa

Registrar Judicial